

heard and decided by single Bench;

(c) cases of the same nature or involving similar points are being clubbed so that with one judgement the whole group is disposed of;

(d) the High Court is dispensing with paper books in suitable Cases to expedite disposal;

(e) Judges are being sent from principal seat to the Bench courts from time to time to dispose of old cases;

(f) the High Court is giving top priority to disposal of Jail appeals.

Cooking Gas Agencies in Madhya Pradesh

4302. SHRI DILEEP SINGH BHURIA: Will the Minister of PETROLEUM AND CHEMICALS be pleased to state:

(a) the names of the cooking gas agencies in Madhya Pradesh; and

(b) how many cooking gas agencies have been allotted in Madhya Pradesh to the Scheduled Tribe persons and are proposed to be allotted to them in the near future?

THE MINISTER OF PETROLEUM, CHEMICALS AND FERTILIZERS (SHRI VEERENDRA PATIL): (a) The names of cooking gas distributors in Madhya Pradesh are given in the statement enclosed.

(b) None, Sir.

The policy then in force did not provide separate reservation for the persons belonging to Scheduled Tribes community. However, the revised policy guidelines recently evolved provide for proportional representation to Scheduled Tribes within the 25 per cent combined reserved quota for SC/ST in the matter of award of agencies/dealerships.

List of LPG distributors in the State of Madhya Pradesh

INDIAN OIL CORPORATION (IOC)

Sl. No. Name of Distributorships

1. Auto House, Bhopal
2. Dawar Bros, Bhopal
3. J. J. Gas Service, Bhopal
4. Langer Trading Corporation, Ujjain
5. Basant Gas Service, Indore
6. Gas-O-Indane, Indore
7. Lalit Gas Service, Ratlam
8. Jaidka Gas Service, Sagar
9. Gas-O-Mhow, Mhow
10. Satyasheel Gas Service, Damoh
11. Golden Gas Service, Nagada
12. Ajay Gas Service, Hosangabad (since terminated)
13. Gwalior Gas Service, Gwalior
14. Gwalior Whole Sale Con. Co-op. Stores Limited, Gwalior
15. Laxmi Gas Service, Gwalior
16. Marut Gas Agency, Raipur
17. Arvind Gas Agency, Bhilai
18. D. P. Gas Service, Satna
19. Panwar Enterprises, Rewa
20. Choudhry Malik Enterprises, Jabalpur
21. Vaghelas Gas Service, Jabalpur
22. Balaji Gas Company, Bilaspur

BHARAT PETROLEUM CORPORATION (BPC)

23. Bhopal Gas Service, Bhopal
24. Blue Flame Gas Service, Bhopal
25. Modi Gas Service, Indore
26. Anupam Gas Service, Ujjain

HINDUSTAN PETROLEUM CORPORATION (HPC)

27. Parel Investment and Trading Co. Pvt. Ltd. Dhamtari Ltd.

- SI. No. Name of Distributorships
28. Parel Investment and Trading Co. Pvt. Ltd., Raipur
 29. Parel Investment and Trading Co. Pvt. Ltd., Bhilai
 30. Parel Investment and Trading Co. Pvt. Ltd., Rajnandgaon
 31. Parel Investment and Trading Co. Pvt. Ltd., Bilaspur
 32. Parel Investment and Trading Co. Pvt. Ltd., Jagdalpur
 33. Parel Investment and Trading Co. Pvt. Ltd., Durg
 34. Johar Enterprises, Jepur
 35. Johar Enterprises, Katni
 36. Mahakoshal Gasoline Enterprises, Aahalpur
 37. Nahar Allid Agencies, Chhindwara
 38. Nahar Allied Agencies, Seoni
 39. B. S. and Services Pvt. Limited, Bhopal
 40. Phoenix Distributors Pvt. Limited, Bhopal
 41. Barhanpur Gas Supply Company, Barhanpur
 42. Toprani Gas Agency, Dewas
 43. Dhar Gas Company, Dhar
 44. Indore Gas Company, Indore
 45. Super Sales Corporation, Indore
 46. Jabalpur Gas Company, Jabalpur
 47. The Natural Gas Co. Pvt. Limited, Jabalpur
 48. Ratlam Gas Company, Ratlam
 49. Phoenix Distributors Pvt. Limited, Sagar
 50. The Natural Gas Co. Pvt. Limited, Ujjain
 51. Atul Udyog Bhavan, Vidisha
 52. Parel Investment and Trading Co. Pvt. Limited, Raipur (Sub-agent)
 53. Sunil General Stores, Bhopal (sub-agent)

- SI. No. Name of Distributorships
54. Mascharam Kotumal, Bairagarh (Sub-agent)
 55. Mehmood Hussain M. Sajad Hussain Sehore (sub-agent)
 56. Bharat Gas Service, Mhow (sub-agent)
 57. Khandwa Gas Company, Khandwa (sub-agent)

Sale of Petroleum Products in Black market in Madhya Pradesh

4303. SHRI DILEEP SINGH BHURIA: Will the Minister of PETROLEUM AND CHEMICALS be pleased to state:

(a) whether it is a fact that diesel, petrol, kerosene and other petroleum products in Madhya Pradesh are being adulterated and sold in the black market; and

(b) if so, the steps taken by Government in the matter?

THE MINISTER OF PETROLEUM, CHEMICALS AND FERTILIZERS (SHRI VEERENDRA PATIL): (a) No widespread incidences of adulteration or blackmarketing of petroleum products in Madhya Pradesh has come to Government's notice but some stray cases of such malpractices in the State have been reported.

(b) The State Governments including the Government of Madhya Pradesh, have been advised to regulate the supply of petroleum products in the best possible manner. They have been advised to take effective steps to curb malpractices like blackmarketing, hoarding etc. which are usually experienced in the time of shortages. The State Governments have also been advised to take action under law against those indulging in adulteration of petroleum products. The oil companies have been instructed to tighten up the supervision over their retail